IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA(CAA)-92(PB)/2017

IN	TH	ΕI	MA	TTE	R	OF:
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Hike Messenger Pvt. Ltd. And

.....Petitioner

Hike Pvt. Ltd.

SECTION: UNDER SECTION 230 to 232 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

ORDER

The petition is incomplete and the Practising Company Secretary undertakes to complete the paper book in all respects. Let the needful be done within two weeks.

List on 21.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

PRESIDENT

(MEMBER TECHNICAL)

24.07.2017 Vineet